



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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Reserved on: 20th November, 2012
Date of Decision: 5th December, 2012

+ **ITA 207 of 2009**
 + **ITA 228 of 2009**
 + **ITA 419 of 2009**

COMMISSIONER OF INCOME TAXAppellant
 Through: Mr. N.P. Sahni, Senior Standing
 Counsel with Mr. Ruchesh Sinha,
 Advocate.

Versus

M/S K.R.B.L. LIMITEDRespondent
 Through: Mr. S. K. Aggarwal, Advocate.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

R.V. EASWAR, J.

For orders see ITA No.201/2009.

(R.V. EASWAR)
JUDGE

(S. RAVINDRA BHAT)
JUDGE

DECEMBER 05, 2012

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